

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO. 2 in CIVIL APPEAL NO(s). 7392 OF 2003

TVL. SOUTHERN AGRIFURANE INDS.LTD.

Appellant (s)

VERSUS

COMMERCIAL TAX OFFICER & ANR.

Respondent(s)

(With application for withdrawal of civil appeal and office report)

Date: 30/07/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
[IN CHAMBERS]

For Appellant(s)

Mr. K.K. Mani, Adv.

For Respondent(s)

Mr. R. Rakesh Sharma, Adv.

Mr. B. Balaji, Adv.

Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

This is an application for permission to withdraw Civil Appeal No. 7392 of 2003.

Application is allowed.

The Civil Appeal is dismissed as withdrawn.

[KALYANI GUPTA]
COURT MASTER

[[INDU SATIJA]
COURT MASTER

[SIGNED ORDER IS PLACED ON THE FILE.]
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

IA NO. 2 in CIVIL APPEAL NO. 7392 OF 2003

TVL. SOUTHERN AGRIFURANE INDS. LTD. APPELLANT

VERSUS

COMMERCIAL TAX OFFICER & ANR.

RESPONDENTS

O R D E R

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.....J
[A.K. PATNAIK]

NEW DELHI
July 30, 2012.